POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) IN TERMS OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED TO THE SHAREHOLDER (S) OF G D L LEASING AND FINANCE LIMITED (HEREINAFTER REFERRED TO AS "TARGET" OR "TARGET COMPANY" OR "GDL")

G D L LEASING AND FINANCE LIMITED

Registered office: B-3/91 Ashok Vihar, Phase II, New Delhi–110052
Telephone No.: +91-9650171998, Email ID:investor_gdl.1995@yahoo.com, Website:www.gdl-finance.com

Open offer for acquisition of 7,82,626 (Seven Lakh Eighty Two Thousand Six Hundred Twenty Six) equity shares of ₹10 each representing 26.00% (Twenty-Six Percent) of the Voting Share Capital of G D L Leasing and Finance Limited (hereinafter referred to as "Target" or "Target Company" or "GDL") from the public Shareholders of the Target Company by Mr. Prem Kumar Jain, Mr. Ashish Jain and Mr. Mohit Jain (herein after collectively referred to as "Acquirers") pursuant to and in compliance with regulations 3(1) & 4 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ('SEBI (SAST) Regulations').

This post issue offer advertisement is being issued by Fintellectual Corporate Advisors Private Limited, ("Manager to the Offer"/ "Manager"), on behalf of Acquirers, in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). This Post Offer Advertisement ("PoPA") should be read together with: (a) the Public Announcement dated July 21, 2023 ("PA"); (b) the Detailed Public Statement dated July 27, 2023 that was published in Business Standard - English (all editions), Business Standard - Hindi (all editions) and Pratahkal-Marathi (Mumbai edition) on July 28, 2023 ("DPS"); (c) the Letter of Offer dated November 08, 2023 along with Form of Acceptance ("LOF"); and (d) the offer opening public announcement and corrigendum to the DPS that was published on November 22, 2023 in all the newspapers in which the DPS was published.

This Post Offer Advertisement is being published in all the newspapers in which the DPS was published.

Capitalized terms used but not defined in this Post Offer Advertisement shall have the meaning assigned to such terms in the LOF.

The Public Shareholders of the Target Company are requested to kindly note the following information with respect to the Open Offer:

1.	Name of the Target Company	:	G D L Leasing and Finance Limited
2.	Name of the Acquirers	:	Mr. Prem Kumar Jain, Mr. Ashish Jain and Mr. Mohit Jain ('Acquirers')
3.	Name of the Manager to the Offer	:	Fintellectual Corporate Advisors Private Limited
4.	Name of the Registrar to the Offer	:	Skyline Financial Services Private Limited
5.	Offer Details	:	
	a. Date of Opening of the Offer	:	Thursday, November 23, 2023
	b. Date of Closing of the Offer	:	Thursday, December 07, 2023
6.	Date of Payment of Consideration	:	Thursday, December 21, 2023
7.	Details of Acquisition	:	

Sl. No.	Particulars	Proposed in the Offer Documents		Actuals	
7.1	Offer Price (A)	₹ 11.05/-		₹ 11.05/-	
7.2	Aggregate number of shares tendered (B)	7,82,626		2,62,600	
7.3	Aggregate number of shares accepted (C)	7,82,626		2,62,600	
7.4	Size of the Offer (Numbers of shares multiplied by offer price per share) (A * C)	₹86,48,017.30/-		₹29,01,730/-	
7.5	Shareholding of the Acquirers before Agreement/ Public Announcement				
	• Number	6,06,875		6,06,875	
	• %	20.16%		20.16%	
7.6	Shares Acquired by way of Agreement*				
	• Number	10,62,100		10,62,100	
	• %	35.28%		35.28%	
7.7	Shares Acquired by way of Open Offer				
	• Number	7,82,626		2,62,600	
	• %	26.00%		8.72%	
7.8	Shares Acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of shares acquired	Not Applicable		Not Applicable	
	• % of shares acquired	Not Applicable		Not Applicable	
7.9	Post offer shareholding of Acquirers (Number & %)	24,51,601 (81.45%)		19,31,575 (64.17%)	
7.10	Pre & Post offer shareholding of the public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number	13,41,125	5,58,499	13,41,125	10,78,525
	• %	44.55	18.55	44.55	35.83

* The equity shares to be acquired in terms of Share Purchase Agreement has not yet been transferred in the name of Acquirers.

8. The Acquirers accept full responsibility for the information contained in the Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. The Acquirers will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22 (1), and 22 (3) read with 17 of the SEBI (SAST) Regulations and will make an application for reclassification of themselves as the promoters of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('SEBI (LODR) Regulations').
10. A copy of this Post Offer Advertisement will be available on the website of SEBI and BSE Limited and at the registered office of the Company.
11. Capitalised terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or DPS and/or Letter of Offer.

Issued by the Manager to the Open Offer

FINTELLECTUAL CORPORATE ADVISORS

Fintellectual Corporate Advisors Private Limited
204, Kanishka Shopping Complex, Mayur Vihar, Phase 1 Extension, Delhi-110091
Contact Number: +91- 11- 48016991
Website: www.fintellectualadvisors.com
Email Address: info@fintellectualadvisors.com
Contact Person: Mr. Amit Puri
SEBI Registration Number: MB/INM000012944
Validity: Permanent
CIN: U74999DL2021PTC377748

For and on behalf of the Acquirers

Sd/- **Sd/-** **Sd/-**
Prem Kumar Jain **Ashish Jain** **Mohit Jain**

Place : Hyderabad
Date : December 22, 2023

12cm x 27cm